

Annexure-5

Name of the corporate debtor: SWE Fashions Private Limited;

Date of commencement of liquidation: 8th March 2022;

List of stakeholders as on: 9th August 2022

List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	Deputy Commissioner of Commercial Taxes	Karnataka State Government		27,20,702	27,20,702	Government Dues	NA	NA	0.60 %	NA	NA	NA	NA	NA
2	Income Tax Officer	Karnataka State Government		44,70,224	44,70,224	Government Dues	NA	NA	0.99 %	NA	NA	NA	NA	NA
3	Employees Provident Fund Organization	Central Government		2,31,40,833	2,31,40,833	Government Dues	NA	NA	5.17 %	NA	NA	NA	NA	NA
4	Employees State Insurance Corporation	Karnataka State Government		1,44,61,542	1,44,61,542	Government Dues	NA	NA	3.23 %	NA	NA	NA	NA	NA
5	The Commercial Tax Officer	Karnataka State Government		13,31,801	13,31,801	Government Dues	NA	NA	0.29 %	NA	NA	NA	NA	NA